

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 242 of 2013 & IA no. 329 of 2013

Dated : 21st January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EDCL Power Projects Ltd. ...Appellant(s)
Versus
Kerala State Electricity Regulatory Commission &
Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vipul Sharma
Mr. Anirudh Krishnan
Counsel for the Respondent(s):

ORDER

At the request of the Learned Counsel for the Appellant, post the matter for hearing on 20.2.2014 and 21.2.2014 at Chennai Circuit Bench. In the meantime, rejoinder be filed, if any.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson